

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1274
ANSWERED ON:30.11.2006
INVESTIGATION INTO SINKING OF INS PRAHAR
Lagadapati Shri Rajagopal

Will the Minister of DEFENCE be pleased to state:

- (a) Whether the report of the Board of Inquiry (BOI) constituted to investigate into the circumstances leading to the sinking of INS Prahar off the coast of Goa has been examined;
- (b) If so, the outcome thereof and the action taken thereon; and
- (c) If not, the time by which examination of the report is likely to be completed ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c) : The Board of Inquiry in its report has indicted 15 Naval personnel for their acts of omission and commission. The Commanding Officer has been severely reprimanded by a Court Martial and dismissed from the Naval service. Court Martial has been initiated in respect of the other indicted officers.